

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 14/AM12
HELD ON 06.07.2011
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 14/87-NC-7/2011 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ held on 06.07.2011 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri S.S. Bose, Senior Development Officer, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 13/AM12 held on 29.06.2011. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-61	METALIC IMPRESSIONS (I) PVT. LTD.	HQ F. No. 01/87/050/00017/AM11/DES-VII	Status: Deferred
NC No.: 14/AM12 Dated: 06.07.2011	Adv. Lic. No. 0510262670 dated 20.04.2010	RLA F. No. 05/24/040/00018/AM11	

Request: Enhancement in the quantity of Import Items.

Decision: A D/L No. 46011/70/2009-PC.II dated 09.06.2011 issued by D/o C&PC to firm followed by reminder from DGFT on 23.06.2011 giving 15 days time for submission of information. Reply awaited from the firm.

Deferred for three weeks.

Case No. A-62	SAMSONITE SOUTH ASIA PVT. LTD.	Status: Deferred
NC No.: 14/AM12 Dated: 06.07.2011	HQ F. No. 01/87/162/00168/AM11/DES-VII	

Request: Modification in Standard Input Output Norms (SION) H-3

Decision: The request of firm was forwarded to D/o C&PC on 15.06.2011 However, comments are still awaited from D/o C&PC. Hence it was decided to issue reminder to D/o C&PC for sending comments expeditiously.

Deferred for three weeks.

ONLINE CASES

1	Case No.:8/32/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00244/AM10/	RLA File :04/24/040/00088/AM10/	Lic.No/Date:0410108652 19.10.2009	Defer Date:27.07.2011
	Decision: A D/L has been issued to firm by DGFT on 23.06.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

2	Case No.:7/44/87-ALC1/2010	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00413/AM11/	RLA File :03/94/040/00805/AM11/	Lic.No/Date:0310605136 08.12.2010	Defer Date:20.07.2011
	Decision: A D/L No. 46011/12/2011-PC.II dated 15.02.2011 was issued by D/o C&PC to firm, followed by reminder from DGFT on 12.05.2011 and Final Reminder on 23.06.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:9/44/87-ALC1/2010		Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,		Meet No/Date:14/87-ALC1/2011 06.07.2011		Status : Approved	
HQ File :01/87/050/00415/AM11/		RLA File :03/95/040/00634/AM11/		Lic.No/Date:0310607236 21.12.2010		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39206290	63/0- Posijet Quick Dry- 100 micron Net Content :- Polyester Film (100 Micron) in roll form - 28571.400 Kgs		200000.000	Sq. meter	13500000.00	300000.00 US\$
2	39206290	63/0- Posijet High Density - 100 micron Net Content :- Polyester Film (100 Micron) in roll form - 14,285.700 Kgs		100000.000	Sq. meter	7100000.00	157777.78 US\$
					Total	20,600,000.00	457,777.78
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39206290	Polyester Film (100 Micron) in roll form	33714.252	K.G	5225710.00	116127.00 US\$	Value & Qty

2	28182010	Coating Chemicals namely Alumina	6052.000	K.G	2493424.00	55410.00 US\$	Value & Qty
3	39053000	Coating Chemicals namely Poly Vinyl Aichohol	6754.000	K.G	959068.00	21313.00 US\$	Value & Qty
4	39206290	Polyester Film (100 Micron) in roll form	16857.126	K.G	2612855.00	58064.00 US\$	Value & Qty
5	28182010	Coating Chemicals namely Alumina	3676.000	K.G	1514512.00	33656.00 US\$	Value & Qty
6	39053000	Coating Chemicals namely Poly Vinyl Aichohol	4102.000	K.G	582484.00	12945.00 US\$	Value & Qty
				Total	13,388,053.00	297,515.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/09/2011-PC.II dated 21.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Posijet Quick Dry-100 Micron	1 Sq. Meter (170.76 GSM)	1. Polyester Film (100 Micron)	0.1645 kg
		2. Alumina	0.0302 kg
		3. Poly Vinyl Alcohol	0.0337 kg
2. Posijet High Density-100 Micron	1 Sq. Meter (176.725 GSM)	1. Polyester Film (100 Micron)	0.1645 kg
		2. Alumina	0.0368 kg
		3. Poly Vinyl Alcohol	0.0410 kg

Case No.:5/41/87-ALC1/2010

Party Name:FENNER CONVEYOR BELTING PVT. LTD.

Meet No/Date:14/87-ALC1/2011
06.07.2011

Status: Approved

HQ File :01/87/050/00383/AM11/

RLA File :35/24/040/00025/AM11/

Lic.No/Date:3510032332
27.12.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269010	63/0- PVC SOLID WOVEN FIRE RESISTANT ANTI STATIC CONVEYOR BELTING MADE OUT OF POLYESTER YARN 1000D TYPE 3500 1MMx1MM	45000.000	Meter	83018823.00	1766358.00 US\$
				Total	83,018,823.00	1,766,358.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	54022090	HIGH TENACITY POLYESTER YARN 1000D-1100DTEX/192F	99684.000	K.G	8199009.00	174447.00 US\$	Value & Qty
2	39041090	PVC RESIN	178602.000	K.G	13262984.00	282191.00 US\$	Value & Qty
3	28259090	FLAME RETARDANT	6143.000	K.G	2742809.00	58358.00 US\$	Value & Qty
4	34039900	IRCOGEL	1214.000	K.G	256787.00	5464.00 US\$	Value & Qty
				Total	24,461,589.00	520,460.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/26/2010-PC.II dated 21.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Solid Woven Fire Resistant Anti Static Conveyor Belting Type : 3500 1mm x 1mm)	1 Meter (Weight 13.25 kg+/- 1%)	1. Polyester Filament Yarn (1000D)	2.215 kg
		2. PVC Resin	3.968 kg
		3. Flame Retardant	0.136 kg

		4. Stabilizer (Ircogel)	0.0269 kg
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5	Case No.:21/46/87-ALC1/2010	Party Name:PACIFIC PIPE SYSTEMS PVT. LTD.	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00455/AM11/	RLA File :08/24/040/00306/AM11/	Lic.No/Date:0810095513 13.01.2011	Defer Date:20.07.2011
	Decision: A D/L was issued to firm on 05.04.2011 followed by reminder 23.06.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

6

Case No.:9/53/84-ALC3/2010		Party Name:BIG BAGS INTERNATIONAL PVT LTD .,		Meet No/Date:14/87-ALC1/2011 06.07.2011		Status: Approved		
HQ File :01/84/050/00385/AM11/		RLA File :07/24/040/00431/AM11/		Lic.No/Date:0710077152 04.02.2011		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	63053200	63/0- Flexible Intermediate Bulk Containers (Net Contents: PP 176500 kgs; UV 3500 kgs; LLDPE 20000 kgs)			200000.000	K.G	20000000.00	434783.00 US\$
						Total	20,000,000.00	434,783.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	
1	39021000	Polypropylene Granules Extrusion Grade	194150.000	K.G	15182530.00	330055.00 US\$	Value & Qty	

2	32063000	UV Stabiliser Additive Masterbatch	3530.000	K.G	649520.00	14120.00 US\$	Value & Qty
3	39011010	LLDPE Granules Liner Grade	21000.000	K.G	1545600.00	33600.00 US\$	Value & Qty
				Total	17,377,650.00	377,775.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/69/2008-PC.II dated 28.06.2011, adhoc norms are **approved as per SION H-97**. However, the import item 'LLDPE Granules' may be allowed in place of 'LDPE Granules' (as mentioned in SION H-97).

7	Case No.:19/46/87-ALC1/2010	Party Name:BAGLA POLIFILMS PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00453/AM11/	RLA File :02/24/040/00172/AM11/	Lic.No/Date:0210154589 07.02.2011	Defer Date:27.07.2011
	Decision: A D/L No. 46011/19/2011-PC.II dated 18.04.2011 was issued by D/o C&PC to firm followed by reminder from DGFT on 19.05.2011 and 23.06.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

8	Case No.:3/50/87-ALC1/2010	Party Name:HAMILTON HOUSEWARES PVT.LTD,	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00490/AM11/	RLA File :03/94/040/00890/AM11/	Lic.No/Date:0310619147 03.03.2011	Defer Date:27.07.2011
	Decision: A D/L No. 46011/40/2011-PC.II dated 03.05.2011 was issued by D/o C&PC to firm followed by reminder from DGFT on 23.06.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

9	Case No.:4/50/87-ALC1/2010	Party Name:JASMINE POLYTECH PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00491/AM11/	RLA File :02/24/040/00213/AM11/	Lic.No/Date:0210155712 03.03.2011	Defer Date:20.07.2011

Decision: A D/L No. 46011/29/2011-PC.II dated 02.05.2011 was issued by D/o C&PC to firm followed by reminder from DGFT on 23.05.2011 and Final Reminder on 23.06.2011 giving 15 days time for submission of information. Reply awaited from the firm.

10	Case No.: 21/51/87-ALC1/2010	Party Name:SERVEWELL HOUSEHOLD APPLIANCES	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00515/AM11/	RLA File :24/24/040/00020/AM11/	Lic.No/Date:2410031153 14.03.2011	Defer Date:27.07.2011
	Decision: The firm had submitted its reply and a copy of which was forwarded to D/o C&PC on 17.06.2011. Comments are still awaited from D/o C&PC.			

Case No.:14/4/87-ALC1/2011		Party Name:SUPREME PETROCHEM LTD.,		Meet No/Date:14/87-ALC1/2011 06.07.2011		Status: Approved																																																	
HQ File :01/87/050/00022/AM12/		RLA File :03/95/040/00924/AM11/		Lic.No/Date:0310622503 22.03.2011		Defer Date:																																																	
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th colspan="2">FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39029000</td><td>63/0- FLAME RETARDANT POLYPROPLENE</td><td>200.000</td><td>M.T</td><td>23000000.00</td><td colspan="2">500000.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>23,000,000.00</td><td colspan="2">500,000.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>39021000</td><td>POLYPROPLENE</td><td>105.520</td><td>M.T</td><td>8664247.00</td><td>188353.00 US\$</td><td>Qty</td></tr><tr><td>2</td><td>29093090</td><td>FLAME RETARDANT ADDITIVE</td><td>40.580</td><td>M.T</td><td>8400060.00</td><td>182610.00 US\$</td><td>Qty</td></tr></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)		1	39029000	63/0- FLAME RETARDANT POLYPROPLENE	200.000	M.T	23000000.00	500000.00 US\$						Total	23,000,000.00	500,000.00		Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	39021000	POLYPROPLENE	105.520	M.T	8664247.00	188353.00 US\$	Qty	2	29093090	FLAME RETARDANT ADDITIVE	40.580	M.T	8400060.00	182610.00 US\$	Qty
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																																	
1	39029000	63/0- FLAME RETARDANT POLYPROPLENE	200.000	M.T	23000000.00	500000.00 US\$																																																	
				Total	23,000,000.00	500,000.00																																																	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																																
1	39021000	POLYPROPLENE	105.520	M.T	8664247.00	188353.00 US\$	Qty																																																
2	29093090	FLAME RETARDANT ADDITIVE	40.580	M.T	8400060.00	182610.00 US\$	Qty																																																

3	28258000	ANTIMONY TRIOXIDE	12.980	M.T	2686860.00	58410.00 US\$	Qty
4	25199040	MAGNESIUM OXIDE	0.404	M.T	74336.00	1616.00 US\$	Qty
5	38123010	ANTIOXIDANTS	0.810	M.T	167670.00	3645.00 US\$	Qty
				Total	19,993,173.00	434,634.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/44/2011-PC.II dated 21.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flame Retardant Polypropylene (Containing minimum 52+/-1% Polypropylene and 20+/-1% Flame Retardant Additive)	1 kg	1. Polypropylene	0.5260 kg
		2. Flame Retardant Additive	0.2029 kg
		3. Antimony Trioxide	0.0649 kg
		4. Magnesium Oxide	0.0020 kg
		5. Antioxidants	0.0040 kg

Case No.:13/4/87-ALC1/2011	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Approved
HQ File :01/87/050/00021/AM12/	RLA File :03/95/040/00879/AM11/	Lic.No/Date:0310623193 24.03.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39031990	63/0- FILLER MASTER BATCH	1000.000	M.T	35626658.00	774493.00 US\$
				Total	35,626,658.00	774,493.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LINEAR LOW DENSITY POLYETHYLENE (LLDPE)	240.300	M.T	22107600.00	480600.00 US\$	Qty
2	28399090	TALC	763.059	M.T	7020143.00	152612.00 US\$	Qty
3	28230010	TITANIUM DIOXIDE	1.300	M.T	179400.00	3900.00 US\$	Qty
4	27101990	MINERAL OIL (WHITE OIL)	5.300	M.T	292560.00	6360.00 US\$	Qty
5	29157090	ZINC STERATE	10.000	M.T	1380000.00	30000.00 US\$	Qty
				Total	30,979,703.00	673,472.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/44/2011-PC.II dated 21.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Filler Master Batch (containing 24+/-1% LLDPE and 75+/-1% Talc)	1 kg	1. Linear Low Density Polyethylene (LLDPE)	0.2403 kg
		2. Talc	0.7630 kg
		3. Titanium Dioxide	0.0013 kg
		4. Mineral Oil	0.0053 kg
		5. Zinc Stearate	0.0100 kg

13	Case No.:12/1/87-ALC1/2011	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00534/AM11/	RLA File :04/24/040/00353/AM11/	Lic.No/Date:0410122928 25.03.2011	Defer Date:27.07.2011
	Decision: A copy of application forwarded to D/o C&PC on 04.04.2011, followed by reminder on 23.06.2011 for furnishing comments expeditiously. Comments are still awaited. Hence, the Committee decided to issue another reminder to D/o C&PC for furnishing comments expeditiously.			

14	Case No.:6/10/87-ALC1/2011	Party Name:ECOPLAST LTD.	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00064/AM12/	RLA File :03/94/040/01098/AM11/	Lic.No/Date:0310626935 18.04.2011	Defer Date:27.07.2011
	Decision: A D/L No. 46011/58/2011-PC.II dated 21.06.2011 was issued by D/o C&PC to firm. The Committee considered the case and it was decided to issue a reminder to firm giving 15 days time for submission of information.			

15	Case No.:1/5/87-ALC1/2011	Party Name:ULTIMATE INDUSTRIES LTD.	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00026/AM12/	RLA File :05/24/040/00009/AM12/	Lic.No/Date:0510288457 20.04.2011	Defer Date:27.07.2011
	Decision: A D.O. letter was sent to Zonal Jt. DGFT, CLA, New Delhi on 11.05.2011 and reminder on 23.06.2011 for sending application copy expeditiously. However, the application is still awaited. Hence, the Committee decided to issue another D.O. Reminder from DDG(IS) to Zonal Jt. DGFT, CLA, New Delhi for sending application expeditiously.			

16	Case No.:2/5/87-ALC1/2011	Party Name:BAGLA POLIFILMS PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00027/AM12/	RLA File :05/23/040/00326/AM11/	Lic.No/Date:0510288839 27.04.2011	Defer Date:27.07.2011
	Decision: A D/L No. 46011/19/2011-PC.II dated 18.04.2011 was issued by D/o C&PC to firm followed by reminder			

from DGFT on 23.06.2011 giving 15 days time for submission of information. Reply awaited from the firm.

17	Case No.: 3/5/87-ALC1/2011	Party Name:BAGLA POLIFILMS PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00028/AM12/	RLA File :05/23/040/00371/AM11/	Lic.No/Date:0510288840 27.04.2011	Defer Date:27.07.2011
	Decision: A D/L No. 46011/19/2011-PC.II dated 18.04.2011 was issued by D/o C&PC to firm followed by reminder from DGFT on 23.06.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

18

Case No.:5/5/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Approved				
HQ File :01/87/050/00030/AM12/	RLA File :03/95/040/00060/AM12/	Lic.No/Date:0310628362 27.04.2011	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39199090	62/0- 04982 Double side Polyester tape Size - 615mm width x 100 metres length (96 rolls = 5904 Sqm)	5904.000	Sq. meter	1203866.00	19109.00 EURO	
				Total	1,203,866.00	19,109.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39199090	04982 Double side Polyester tape Size - 1240 mm width x 100 mtrs length (48 Rolls = 5952	5952.000	Sq.	752416.00	11943.00	Qty

		Sqm)		meter		EURO	
				Total	752,416.00	11,943.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/33/2006-PC.II dated 21.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Double Side Polyester Tape (Width 615mm)	1 Sq. Meter	Relevant Double Side Polyester Tape (Width 1240mm)	1.008 Sq. Meter

19	Case No.:3/11/87-ALC1/2011	Party Name:R.R.KABEL LIMITED,	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00074/AM12/	RLA File :03/95/040/00821/AM11/	Lic.No/Date:0310628471 28.04.2011	Defer Date:27.07.2011
	Decision: A D/L No. 46011/53/2011-PC.II dated 21.06.2011 was issued by D/o C&PC to firm. The Committee considered the case and it was decided to issue a reminder to firm giving 15 days time for submission of information.			

20	Case No.:2/6/87-ALC1/2011	Party Name:M.V.ENTERPRISES,	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00032/AM12/	RLA File :05/24/040/00023/AM12/	Lic.No/Date:0510289196 29.04.2011	Defer Date:27.07.2011
	Decision: A D/L was issued to firm by DGFT on 23.06.2011 giving 15 days time for submission of information. Reply still awaited from the firm.			

21	Case No.:7/10/87-ALC1/2011	Party Name:ECOPLAST LTD.	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00065/AM12/	RLA File :03/94/040/01133/AM11/	Lic.No/Date:0310629303 03.05.2011	Defer Date:27.07.2011
	Decision: A D/L No. 46011/58/2011-PC.II dated 21.06.2011 was issued by D/o C&PC to firm. The Committee considered the case and it was decided to issue a reminder to firm giving 15 days time for submission of information.			

22	Case No.:10/10/87-ALC1/2011	Party Name:PYE TOOLS PVT.LIMITED	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00068/AM12/	RLA File :30/24/040/00009/AM12/	Lic.No/Date:3010074722 03.05.2011	Defer Date:27.07.2011
	Decision: A D/L No. 46011/57/2011-PC.II dated 21.06.2011 was issued by D/o C&PC to firm. The Committee considered the case and it was decided to issue a reminder to firm giving 15 days time for submission of information.			

23	Case No.:8/6/87-ALC1/2011	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00038/AM12/	RLA File :03/94/040/00027/AM12/	Lic.No/Date:0310629555 04.05.2011	Defer Date:27.07.2011
	Decision: A D/L No. 46011/35/2008-PC.II dated 20.06.2011 was issued by D/o C&PC to firm. The Committee considered the case and it was decided to issue a reminder to firm giving 15 days time for submission of information.			

24	Case No.:2/7/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00040/AM12/	RLA File :03/95/040/00101/AM12/	Lic.No/Date:0310629756 05.05.2011	Defer Date:27.07.2011
	Decision: A D.O. letter was sent to Zonal Jt. DGFT, Mumbai on 24.05.2011 and reminder on 23.06.2011 for sending application copy expeditiously. However, the application is still awaited. Hence, the Committee decided to issue another D.O. Reminder from DDG(IS) to Zonal Jt. DGFT, Mumbai for sending application expeditiously.			

Case No.:3/7/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Approved
HQ File :01/87/050/00041/AM12/	RLA File :03/95/040/00102/AM12/	Lic.No/Date:0310629768 05.05.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39199090	62/0- 051609 PET Fleece Tape Size - 9mm width x 50 mtrs length (22800 rolls = 10260 Sqm)	10260.000	Sq. meter	1617524.00	25675.00 EURO
				Total	1,617,524.00	25,675.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39199000	051609 PET Fleece Tape Size - 1140 mm width x 50 mtrs length (190 rolls = 10830 Sqm)	10830.000	Sq. meter	1010953.00	16047.00 EURO	Qty
				Total	1,010,953.00	16,047.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/33/2006-PC.II dated 21.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PET Fleece Tape (width 9mm)	1 Sq. Meter	Relevant PET Fleece Tape (width 1140mm)	1.02 Sq. Meter

Case No.: 1/7/87-ALC1/2011	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status : Approved
HQ File :01/87/050/00039/AM12/	RLA File :05/24/040/00038/AM12/	Lic.No/Date:0510290059 06.05.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39162019	62/0- Mobile Window (480000 Pcs) (Made out of Hard Coated Acrylic Sheet duly Printed & Laminated (.70 to 1.20 MM)	1850.000	K.G	4002000.00	87000.00 US\$
				Total	4,002,000.00	87,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39162019	Acrylic Sheet (.70 To 1.20 MM)	2450.000	K.G	2700200.00	58700.00 US\$	Value & Qty
				Total	2,700,200.00	58,700.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/70/2009-PC.II dated 24.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Mobile Windows (Made of Acrylic Sheet)	1 kg	Acrylic Sheet	1.10 kg

Note: If the firm proposed to represent against this decision, they have to furnish a production / consumption of raw material certification from the Excise Authorities,

which should include the waste/scrap disposal methods and value earned out of this.

Case No.:9/10/87-ALC1/2011	Party Name:DINMAN POLYPACKS PVT.LTD.,	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Approved
HQ File :01/87/050/00067/AM12/	RLA File :02/24/040/00004/AM12/	Lic.No/Date:0210158819 12.05.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39232990	63/0- Printed PP Woven Sacks (BOPP Film laminated) (total 3200000.00 nos.)	224000.000	K.G	27348886.23	598443.90 US\$
				Total	27,348,886.23	598,443.90

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	PP Granules	197120.000	K.G	18016768.00	394240.00 US\$	Value & Qty
2	39021000	Plastic Material (PP Granules) for lamination	16464.000	K.G	1655299.70	36221.00 US\$	Value & Qty
3	39011010	Plastic Material (LD Granules) for lamination	7056.000	K.G	741665.30	16229.00 US\$	Value & Qty
4	39020000	BOPP Film	18816.000	K.G	2579673.60	56448.00 US\$	Value & Qty
5	32150000	Printing Ink	4928.000	K.G	788233.60	17248.00 US\$	Value & Qty
				Total	23,781,640.20	520,386.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2006-PC.II dated 21.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed PP Woven Sacks (BOPP Film laminated)	1 kg	1. Polypropylene Granules	1.10 kg/kg content of PP Woven Fabric in the export product
		2. Polypropylene Granules (for lamination)	1.05 kg/kg content of coating/ lamination in the export product
		3. LDPE Granules (for lamination)	1.05 kg/kg content of coating/ lamination in the export product
		4. BOPP Film	1.05 kg/kg content of BOPP film in the export product
		5. Printing Ink	0.022 kg

Case No.:2/8/87-ALC1/2011	Party Name:MIL INDUSTRIES LTD	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status : Approved
HQ File :01/87/050/00045/AM12/	RLA File :04/24/040/00032/AM12/	Lic.No/Date:0410124134 18.05.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40082190	62/0- MILGERLAN PRE VULCANISED BUTYL RUBBER SHEETS 4 MM THICK(3350 SQ. MTR)	18994.500	K.G	7020260.00	113230.00 EURO
2	40082190	62/0- MILGERLAN PRE VULCANISED BUTYL RUBBER SHEET 1.7-2 MM THICK(SEcurity STRIP) -502.50 SQ. MTR	1316.550	K.G	503153.56	8115.38 EURO
				Total	7,523,413.56	121,345.38

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40023100	SYNTHETIC RUBBER JSR BUTYL GRADE 268/EXXON BUTYL GRADE 268/BUTYL BK 1675 N	9307.300	K.G	2524139.76	55843.80 US\$	Value & Qty
2	40023100	SYNTHETIC RUBBER JSR BUTYL GRADE 268/EXXON BUTYL GRADE 268/BUTYL BK 1675 N	645.100	K.G	174951.12	3870.60 US\$	Value & Qty
				Total	2,699,090.88	59,714.40	

Decision: According to the technical comments of DIPP dated 06.07.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Milgerlan Pre vulcanized Butyl rubber Sheet-4 MM thick (3350 Sq. Meter)	18994.500 kgs.	Synthetic Rubber JSR Butyl Grade268/Exxon Butyl Grade 268/Butyl BK 1675 N	9307.300 kgs
2. Milgerlan Pre	1316.550 kgs.	Synthetic Rubber JSR Butyl	645.100 kgs.

vulcanized Butyl Rubber
Sheet 1.72-2.00 MM thick
(Security Strip) – 502.50
Sq. Meter

Grade 268/Exxon Butyl
Grade 268/Butyl BK 1675
N

Note: However, the applicant should account for minimum 46.6% Butyl Rubber in the export product at the time of redemption of licence.

Case No.:12/10/87-ALC1/2011

Party Name:SHAKUN POLYMERS
LIMITED,

Meet No/Date:14/87-ALC1/2011
06.07.2011

Status: Approved

HQ File :01/87/050/00070/AM12/

RLA File :34/24/040/00025/AM12/

Lic.No/Date:3410030268
18.05.2011

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	63/0- ZERO HALOGEN FLAME RETARDANT COMPOUND	608000.000	K.G	57604032.00	1280090.00 US\$
				Total	57,604,032.00	1,280,090.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39013000	ETHYLENE VINYL ACETATE (EVA) RAW MATERIAL	179968.000	K.G	25915392.00	575898.00 US\$	Qty
2	28183000	ALUMINIUM HYDROXIDE RAW MATERIAL	373312.000	K.G	19486886.00	433042.00 US\$	Qty

3	39011090	MODIFIED LLDPE RAW MATERIAL	38304.000	K.G	4653936.00	103421.00 US\$	Qty
				Total	50,056,214.00	1,112,361.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/27/2005-PC.II dated 21.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Zero Halogen Flame Retardant Compound	1 kg	1. Ethylene Vinyl Acetate	0.296 kg
		2. Aluminium Hydroxide	0.614 kg
		3. Modified LLDPE Granules	0.063 kg

30	Case No.:4/14/87-ALC1/2011	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00093/AM12/	RLA File :07/24/040/00044/AM12/	Lic.No/Date:0710079217 18.05.2011	Defer Date: 27.07.2011
	Decision: A copy of application forwarded to D/o C&PC on 30.06.2011. Comments awaited from D/o C&PC.			

	Case No.:8/14/87-ALC1/2011	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00097/AM12/	RLA File :03/94/040/00141/AM12/	Lic.No/Date:0310631673 18.05.2011	Defer Date: 27.07.2011
	Decision: The firm may be asked to furnish following information within 15 days as asked by DIPP vide letter dated 06.07.2011:			

- (i) Manufacturing process for the item of export (Pneumatic Radial Tyres Reinforced with Nylon/Polyester Tyre Cord Warp Sheet, Other than Bus and Truck Tyres (Off Highway Radial Tyres for Tractors and Implement) using all the raw materials (both imported and indigenous).
- (ii) Justification for quantity of import items for the manufacture of 1,00,00,000.00 kgs. of Pneumatic Radial Tyres Reinforced with Nylon/Polyester Tyre Cord Warp Sheet, Other than Bus and Truck Tyres (Off Highway Radial Tyres for Tractors and Implement).
- (iii) Quantity of production of Pneumatic Radial Tyres Reinforced with Nylon/Polyester Tyre Cord Warp Sheet, Other than Bus and Truck Tyres (Off Highway Radial Tyres for Tractors and Implement) vis-à-vis consumption of all the raw material (both indigenous and imported) in the past three years, year-wise duly certified by the concerned Central Excise Range.

Case No.:9/14/87-ALC1/2011	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
HQ File :01/87/050/00098/AM12/	RLA File :03/94/040/00140/AM12/	Lic.No/Date:0310631678 18.05.2011	Defer Date: 27.07.2011
Decision: The firm may be asked to furnish following information within 15 days as asked by DIPP vide letter dated 06.07.2011:			
(i) Manufacturing process for the item of export (Pneumatic Radial Tyres Reinforced with Nylon/Polyester Tyre Cord Warp Sheet, Other than Bus and Truck Tyres (Off Highway Radial Tyres for Tractors and Implement) using all the raw materials (both imported and indigenous). (ii) Justification for quantity of import items for the manufacture of 1,00,00,000.00 kgs. of Pneumatic			

Radial Tyres Reinforced with Nylon/Polyester Tyre Cord Warp Sheet, Other than Bus and Truck Tyres (Off Highway Radial Tyres for Tractors and Implement).

(iii) Quantity of production of Pneumatic Radial Tyres Reinforced with Nylon/Polyester Tyre Cord Warp Sheet, Other than Bus and Truck Tyres (Off Highway Radial Tyres for Tractors and Implement) vis-à-vis consumption of all the raw material (both indigenous and imported) in the past three years, year-wise duly certified by the concerned Central Excise Range.

Case No.:13/10/87-ALC1/2011	Party Name:PADMANABH ALLOYS & POLYMERS LTD	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Approved
HQ File :01/87/050/00071/AM12/	RLA File :52/24/040/00007/AM12/	Lic.No/Date:5210035268 19.05.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39023000	63/0- 60% MINERAL FILLED PPHP COMPOUND GRADE P 1260 XT/C AS PER ANNEXURE "A" ATTACHED	50000.000	K.G	2385000.00	53000.00 US\$
				Total	2,385,000.00	53,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	POLYPROPLENE HOMOPOLYMER (PPHP) GRANULES AS PER ANNEXURE "B" ATTACHED	20000.000	K.G	2000000.00	44445.00 US\$	Value & Qty
2	28365000	CALCIUM CARBONATE AS PER ANNEXURE "B" ATTACHED	20600.000	K.G	63860.00	1420.00 US\$	Value & Qty
				Total	2,063,860.00	45,865.00	

33

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/54/2011-PC.II dated 23.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
60% Mineral Filled PPHP Compound Grade P 1260 XT/C (Containing 40+/-1% Polypropylene Homopolymer)	1 kg	1. Polypropylene Homopolymer (PPHP) Granules	0.400 kg
		2. Calcium Carbonate	0.412 kg

34	Case No.:2/14/87-ALC1/2011	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00091/AM12/	RLA File :07/24/040/00051/AM12/	Lic.No/Date:0710079305 19.05.2011	Defer Date: 27.07.2011
	Decision: A copy of application forwarded to D/o C&PC on 30.06.2011. Comments awaited from D/o C&PC.			

35	Case No.:3/14/87-ALC1/2011	Party Name:ARMOR PLAST LTD.,	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00092/AM12/	RLA File :07/24/040/00028/AM12/	Lic.No/Date:0710079299 19.05.2011	Defer Date: 27.07.2011
	Decision: A copy of application forwarded to D/o C&PC on 30.06.2011. Comments awaited from D/o C&PC.			

36	Case No.:1/10/84-ALC3/2011	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/84/050/00052/AM12/	RLA File :03/95/040/01006/AM11/	Lic.No/Date:0310633027 26.05.2011	Defer Date: 27.07.2011

Decision: A copy of application forwarded to D/o C&PC on 01.07.2011. Comments awaited from D/o C&PC.

37	Case No.:1/14/87-ALC1/2011	Party Name:KHANNA POLYRIB(P)LTD.,	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00090/AM12/	RLA File :06/24/040/00010/AM12/	Lic.No/Date:0610022089 31.05.2011	Defer Date: 27.07.2011
	Decision: A copy of application forwarded to D/o C&PC on 30.06.2011. Comments awaited from D/o C&PC.			

38

Case No.:2/11/87-ALC1/2011	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Approved				
HQ File :01/87/050/00073/AM12/	RLA File :03/95/040/00169/AM12/	Lic.No/Date:0310634401 03.06.2011	Defer Date:				
Application: Request is for adhoc norms for following:							
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>	
1	40082990	62/0- RUBBER SHEETS	200000.000	K.G	26220000.00	570000.00 US\$	
				Total	26,220,000.00	570,000.00	
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40027000	EPDM RUBBER	61000.000	K.G	11504600.00	250100.00 US\$	Qty
2	40021910	SYNTHETIC RUBBER SBR SERIES 1500 & 1700	49000.000	K.G	6874700.00	149450.00 US\$	Qty
3	28170010	ZINC OXIDE	4200.000	K.G	347760.00	7560.00 US\$	Qty

4	29157020	STEARIC ACID	1600.000	K.G	58880.00	1280.00 US\$	Qty
5	38249015	PEG	2000.000	K.G	156400.00	3400.00 US\$	Qty
6	38123090	ANTIOXIDANT / ACCELARATOR / PEPTIZER / RETARDER	3600.000	K.G	579600.00	12600.00 US\$	Qty
7	28030010	CARBON BLACK	32000.000	K.G	1766400.00	38400.00 US\$	Qty
8	25030000	M. C. SULPHUR	3400.000	K.G	187680.00	4080.00 US\$	Qty
9	28112200	SILICA FILLER PPT	35600.000	K.G	1310080.00	28480.00 US\$	Qty
				Total	22,786,100.00	495,350.00	

Decision: According to the technical comments of DIPP dated 06.07.2011, the Committee decided to **approve** the case **as applied for** by the firm. However, applicant should account for minimum 27.727% EPDM rubber and min. 22.27% SBR Series 1500 & 1700 Synthetic Rubber in the export product at the time of redemption of licence.

Vale cap may be imposed on item of import at S. No. 6 (Rubber Chemicals & Misc. Chemicals, as per General Note 8 of the HBP Vol. II) viz. Antioxidant/Accelarator/Peptizer/Retarders.

39	Case No.:10/14/87-ALC1/2011	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00099/AM12/	RLA File :03/95/040/00130/AM12/	Lic.No/Date:0310635201 09.06.2011	Defer Date: 03.08.2011
	Decision: A copy of application forwarded to D/o C&PC on 30.06.2011. Comments awaited from D/o C&PC.			

40	Case No.:12/14/87-ALC1/2011	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00101/AM12/	RLA File :02/24/040/00047/AM12/	Lic.No/Date:0210160139 10.06.2011	Defer Date: 03.08.2011
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter			

from DDG(IS) to concerned RLA for sending the application expeditiously.

41	Case No.:5/14/87-ALC1/2011	Party Name:BAGLA POLIFILMS PRIVATE LIMITED	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00094/AM12/	RLA File :05/23/040/00050/AM12/	Lic.No/Date:0510294413 23.06.2011	Defer Date: 03.08.2011
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously.			

42

Case No.:6/14/87-ALC1/2011	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Approved
HQ File :01/87/050/00095/AM12/	RLA File :05/24/040/00103/AM12/	Lic.No/Date:0510294562 24.06.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39122029	61/0- Industrial Nitrocellulose containing Di Butyl Phthalate (DBP)	500.000	M.T	92500000.00	2077718.00 US\$
				Total	92,500,000.00	2,077,718.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29173910	Di Butyl Phthalate	100.000	M.T	8500000.00	190925.00 US\$	Value & Qty
				Total	8,500,000.00	190,925.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 37/87-ALC1/2010 dated

15.12.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Industrial Nitrocellulose containing 20+/-1% Di Butyl Phthalate	1 MT	Di Butyl Phthalate	0.20 MT

43	Case No.:7/14/87-ALC1/2011	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00096/AM12/	RLA File :05/24/040/00105/AM12/	Lic.No/Date:0510294488 24.06.2011	Defer Date: 03.08.2011
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously.			

44	Case No.:11/14/87-ALC1/2011	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:14/87-ALC1/2011 06.07.2011	Status: Deferred
	HQ File :01/87/050/00100/AM12/	RLA File :04/24/040/00091/AM12/	Lic.No/Date:0410125321 27.06.2011	Defer Date: 03.08.2011
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
